

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO :10

CP NO. (IB) 54/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : SHEETAL HEALING ENTERPRISES LTD. V/S PANACEALIFE HEALTHZONE PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. DIVYANSH JAISWAL, ADV.

CP NO. (IB) 54/ALD/2020

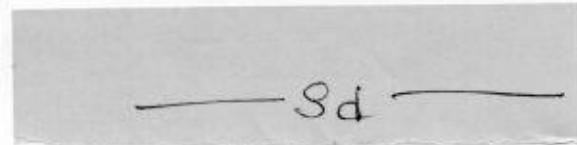
The matter was taken up today through Video Conferencing.

Heard Sh. Divyansh Jaishwal, Advocate for the Petitioner through Video Conferencing.

The present petition has been filed u/s 9 of the IBC by the Petitioner against the Panacealife healthzone Pvt. Ltd, which is already under CIRP vide order dated 03.09.2020 passed in Company Petition No.(IB) 458/ALD/2019.

In view of the above, the present petition is dismissed as having become infructuous.

Applicant is at liberty to file his claim, if any, before the RP/IRP in the aforesaid CIRP.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 14.12.2020

Typed by :
Shubham Kr. Singh
(P.S.)